NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 13/58,59/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

M. Kondappa

V/s.

Symphony Ltd. & Ors.

Section of the Companies Act:

Section 58,59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. CS Rahul Sahasrahudohe

2. Mrs. Vaibhavi Nanavah Advocate Resp. No. 1,475 V. Dr. Navavah

3. Msc. Prachiti Shah

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4. Mr. Vandan Baxi 11 Vandan

<u>ORDER</u>

Learned PCS Mr. Rahul Sahasrabuddhe present for Petitioner. Learned Advocate Mrs. Vaibhavi Nanavvati with Learned Advocate Ms. Prachiti Shah with Learned Advocate Mr. Vandan Shah present for Respondents no. 1, 4 and 5. None present for other Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents no. 1, 4 and 5.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.